

Annexure 4

Name of the corporate debtor: Samson and Sons and Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021;

List of creditors as on 15th April 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Guarantee	Whether Related Party (Y/N)					
1	Jacob Samson											No Claim form and claim amount not clear
2	M Lalitha	28-01-2022										7 Claim filed without Supportings. Request to file consolidated Claim in single form with supportings
3	Annie Koshy	26-11-2021	37,36,109.00		Unsecured							The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
4	George Koshy	26-11-2021	37,36,109.00		Unsecured							The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor

5	Jacob Koshiy	26-11-2021	5,31,22,613.00	-	Unsecured									The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
6	Mary Koshiy	26-11-2021	37,36,109.00	-	Unsecured									The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
7	Mohan John Mathew ,Babitha Saira Mathew & Deepak Joseph Mathew	26-11-2021	37,36,109.00	-	Unsecured									The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
8	Rachel Koshiy & Rachel Roy George	26-11-2021	37,36,109.00	-	Unsecured									The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor

